

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

205. C.P.(IB)/896(MB)2021

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: Vivek Omprakash Abrol
V/S
Vibhusan Estates Private Limited

SECTION : Sec 9 of IBC 2016

Presence:

Mr. Akshay Petkar, Counsel for the Petitioner

None for the Corporate Debtor

ORDER

None for the Corporate Debtor the matter was called up twice, nobody appears for the Respondent.

The last opportunity is granted to the Respondents to appear and address the arguments or otherwise the matter shall be heard on merits in their absence.

Adjourned to 25.09.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/P/